

(ग) यदि नहीं, तो उसको भरने के लिये क्या कार्यक्रम अपनाये जाने का विचार है ; और

(घ) कितने प्रतिशत आरक्षित पदों पर अब तक अनुसूचित जातियों और अनुसूचित जन जातियों के लोगों की भर्ती की गई है और इस बारे में शेष पदों को भरने के लिये क्या कार्रवाई की जा रही है ?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन) : (क) से (घ). सूचना क्षेत्रीय रेलों से इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

Extension of Tatanagar Barjamda Passenger Train upto Bolani

495. SHRI HARIHAR SOREN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to extend the Tatanagar-Barjamda passenger train upto Bolani; and

(b) if so, from what date such decision is likely to be worked out?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

Development of Dadar-Bombay Station

496. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government propose to develop Dadar-Bombay station so as to facilitate interchange between Central and Western Railways;

(b) if so, when the work will be started and the period for the completion of the same; and

(c) whether Government propose to start Pune-Ahmedabad direct train

after the development of Dadar Station?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). With the opening of the Diva-Bassein link and the consequential possible reduction of Goods Traffic moving via Dadar, the Government are contemplating to provide additional Coaching facilities at Dadar. The scheme is yet to be formulated.

(c) In view of the reply to (a) and (b) above, this does not arise.

Railway Users' Committee

497. SHRI CHINTAMANI JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway users' committee has not been constituted; and

(b) if so, when it will be nominated?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) The matter is under active consideration and a decision is expected to be taken soon.

Local Purchase of Ayurvedic Medicines

498. DR. A. U. AZAMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether, unlike the practice obtaining on the Allopathic side, local purchase of Ayurvedic medicines prescribed by Specialists, either by the C.G.H.S. or the patient to be reimbursed later on, is not permitted and the incident is mandated to one supplier who has monopolised the whole supply and takes as many as 7—10 days to supply the medicine;

(b) the difficulties which lie in the way of Government in introducing the